

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU
(Through web-based video conferencing platform)**

**ITEM No.04
I.A. Nos. 147/2020, 111, 93,
123, 126, 134, 209, 233/2021,
236/2022, & 820/2023
C.P. (IB)No.154/BB/2017**

IN THE MATTER OF:

State Bank of India

.... Petitioner

Vs.

M/s. Deepak Cables (India) Ltd.

... Respondent

Order under Section 7 of IBC, 2016

Order delivered on 04.06.2024

CORAM:

**SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)**

**SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant in IAs.93, 123,
126, 134, 209, 233/2021, 263/2022

: Shri T. Ravichandran

For the Respondent in

IA.147/2020, 111/2021

: Shri T. Ravichandran

For R-15 & R-16 in IA.No. 209/2021

: Ms. Elsheba Saly Raju

For the Applicant in IA.111/2021

: Ms. Shriraja S

For the Liquidator/Respondent

in IA 147/2020

: Shri Ullasa B. C., PCS

For the Applicant in IA No. 147 of 2020

: Shri Anal Shah

ORDER

1. Heard the Ld. Counsels for the Parties.
2. List the matter along with the IAs before the Regular Bench on **01.07.2024**.

-Sd-

**(SHYAM BABU GAUTAM)
MEMBER (TECHNICAL)**

Anishma

-Sd-

**(K. BISWAL)
MEMBER (JUDICIAL)**